

(d) The price indices of these commodities since January, 1980 and their administered prices are given in Annexure IV and V respectively.

Finalisation of Dam over Kamla at Sisapani

1604. SHRI BHOGENDRA JHA: Will the Minister of IRRIGATION be pleased to refer to the replies given to USQ Nos. 8399 and 8499 on 19-4-82 and state:

(a) whether any initiative has been or is being taken by the Government of India or that of Bihar to approach HMG Nepal, for finalising the multipurpose Dam over Kamla at Sisapani and connect Son Kosi therewith to ensure full irrigational total elimination of floods and hydel generation for both the countries;

(b) if so, details thereabout; if not, reasons therefore; and

(c) whether in view of construction of barrage at Godar by Nepal and to save huge costs and time in constructing cyphen structure across Kamla for Western Kosi Canal the above Dam has become all the more necessary, if so, steps taken therefor?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) to (c). Proposals for development of the water resources on rivers flowing from Nepal to India for benefits of both the countries have been the subject matter of bilateral talks between India and Nepal for quite some time. The last Secretary level meeting on the subject of multipurpose storage dams over river Kamla and other rivers flowing from Nepal to India was held in February, 1982. The

proposed dam sites are located in Nepal territory and HMG Nepal have to agree for investigation and construction of these high multipurpose dams in their territory. Every effort is being made through bilateral talks to move forward in reaching an agreement over the issue of investigation and construction of storage dams in Nepal over the common rivers including one on river Kamla.

Assistance to Private Companies for Deep Sea Fishing

1605. SHRI DIGAMBAR SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) the names of private sector companies engaged in deep sea fishing;

(b) the assistance rendered to them by Government; and

(c) the broad details thereof?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) and (b). A statement is appended.

(c) Apart from the soft term loan through the Shipping Development Fund Committee, assistance of the following kinds are available to the Companies:

(i) a subsidy of 33 per cent on the cost of the indigenously constructed vessel;

(ii) rebate on excise duty on High Speed Diesel with a stipulated conditions; and

(iii) harbour facilities at major and minor ports.

Statement

Name of private companies engaged in deep sea fishing

Whether the soft term loan from shipping Development Fund Committee availed of

1

2

- | | |
|---------------------------------------|----|
| 1. India Tobacco Co. Ltd., Calcutta. | No |
| 2. Britannia Industries Ltd., Bombay. | No |